



NATIONAL COMPANY LAW APPELLATE TRIBUNAL
2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 06th December, 2022

NOTICE

Please take notice that the following matter listed on 09.12.2022 in the Court-III will not be taken up. The next date will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 81 of 2021 (PH)	Shailesh P Gonawala & Anr. Vs. Shree Saisang Associates Pvt. Ltd. & Ors.	Garima Bajaj	Dhiren R Dave-R1 to R8

By order of Hon'ble Chairperson

-Sd/-

Registrar